

FORM C**SUBMISSION OF CLAIM BY FINANCIAL CREDITORS**

(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 13.07.2026

From
Mid Corporate Credit
Punjab National Bank
C-13, Block -C, Sector-1, Noida
Uttar Pradesh
Pin – 201301

To
The Interim Resolution Professional / Resolution Professional
Hemi Gupta
Registration No. IBBI/PA-002/IP -N00147/2017-18/10383
AFA No. AA2/10383/02/311226/204242 valid till -31.12.2026

Address: B-84, Takshila colony, Near Medical College, Garh Road
Near KL International School, Uttar Pradesh, Pin - 250004

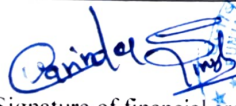
Subject: Submission of claim and proof of claim.

Madam/Sir,

Punjab national Bank, Mid Corporate Credit (Noida office), hereby submits this claim in respect of the corporate insolvency resolution process of [JMV Ispat Private Limited]. The details for the same are set out below:

Relevant Particulars		
(1)	(2)	(3)
1.	Name of the financial creditor	Punjab National Bank Mid Corporate Credit, Noida Office
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	D. No. 657300
3.	Address and email address of the financial creditor for correspondence	PUNJAB NATIONAL BANK Mid Corporate Credit C-13, Block -C Sector-1, Noida Uttar Pradesh Pin – 201301 E mail – clpc6573@pnb.bank.in
4.	Details of claim, if it is made against corporate debtor as principal borrower: (i) Amount of claim (ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given)	Rs. 3,45,59,827.38 Rs. 3,50,00,000.00 The security is of non-agricultural/industrial property having land and khasra no 23M measuring



	0.547 hectare and 23M measuring 0.427 hectare having total area 0.974 hectare in village Gangnoul, pargana Manglour, Tehsil Laskar, Dist - Haridwar, Uttarakhand Value: Market Value of 4.15 crores Date of security creation: 09.01.2012
(iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given) (iv) Name and address of the guarantor(s)	Rs. 3.50,00,000.00 1. Mursaleen Tyagi 2. Siraj Mehndi
5. Details of claim, if it is made against corporate debtor as guarantor: (i) Amount of claim (ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given) (iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given) (iv) Name and address of the principal borrower	None
6. Details of claim, if it is made in respect of financial debt covered under clauses (h) and (i) of sub-section (8) of section 5 of the Code, extended by the creditor: (i) Amount of claim (ii) Name and address of the beneficiary	None
7. Details of how and when debt incurred	THE DEBT WAS CREATION (FIRST SANCTIONED) ON 11.10.2012
8. Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NONE
9. Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	07114015000574
 (Signature of financial creditor or person authorised to act on its behalf) [Please enclose the authority if this is being submitted on behalf of the financial creditor]	
Varinder Pal Singh, Assistant General Manager In-Charge, Mid Corporate Credit Punjab National Bank	
Position with or in relation to creditor: Official representing the vertical of office of PNB	



Address of person signing: Punjab National Bank, Sector -1, C13, Noida, Uttar Pradesh, Pin - 201301

*PAN, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

DECLARATION

I, Varinder Singh Pal, Assistant General Manager, In-Charge, Mid Corporate Credit, Punjab National Bank do hereby declare and state as follows: -

1. [JMV Ispat Private Limited], the corporate debtor was, at the insolvency commencement date, being the 22nd Day of May 2026, actually indebted to me for a sum of Rs. 3,45,59,827.38
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: [Account statement duly vetted].
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever.
5. I undertake to update my claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the insolvency commencement date.
5. I am / I am not a related party of the corporate debtor, as defined under section 5 (24) of the Code.
6. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date: 13.07.2026

Place: Noida


(Signature of the claimant)

VERIFICATION

I, Varinder Pal Singh the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Noida on this 13th day of July, 2026


(Signature of claimant)

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary/designated partner and in the case of other entities, an officer authorised for the purpose by the entity.]



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A/c. ID	07114015000574	INR 606400	JMV ISPAT PVT LTD	A/c. Status Date	11-10-2012
A/c. Status	ACTIVE			A/c. Close Date	
A/c. Open Date	11-10-2012			A/c. Type	CUSTOMER ACCOUNT
GL Subhead	76110			Available Amt.	INR 1,31,429.27 DR.
Opening Bal.	INR	3,32,62,365.38	DR.	Effective Available Amt.	INR 1,31,429.27 DR.
Closing Bal.	INR	3,45,59,827.38	DR.	Float Bal.	INR 0.00 CR.
Funds in Clg.	INR	0.00	CR.		

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Tran	Date	Value	Date	Instr. No.	Particulars	CCY	Debit Amt	Credit Amt	Bal
12-07-2026	12-07-2026				Ac xfr from gl 61100 to 76110	INR	3,45,59,827.38		3,45,59,827.38 DR.
12-07-2026	12-07-2026				Ac xfr from gl 61100 to 76110	INR		3,45,59,827.38	0.00 CR.
30-06-2026	30-06-2026				07114015000574 PnlChrg 01-06-2026 to 30-06-2026	INR	55,731.00		3,45,59,827.38 DR.
30-06-2026	30-06-2026				07114015000574 Int Coll 01-06-2026 to 30-06-2026	INR	3,69,219.00		3,45,04,096.38 DR.
31-05-2026	31-05-2026				07114015000574 PnlChrg 01-05-2026 to 31-05-2026	INR	68,131.00		3,41,34,877.38 DR.
31-05-2026	31-05-2026				07114015000574 Int Coll 01-05-2026 to 31-05-2026	INR	3,77,280.00		3,40,66,746.38 DR.
30-04-2026	30-04-2026				07114015000574 PnlChrg 01-04-2026 to 30-04-2026	INR	56,013.00		3,36,89,466.38 DR.
30-04-2026	30-04-2026				07114015000574 Int Coll 01-04-2026 to 30-04-2026	INR	3,71,088.00		3,36,33,453.38 DR.

OK

पुणे पंजाब नेशनल बँक
For Punjab National Bank

प्रबन्धक/Chief Manager
प्लॉट-3, नोएडा/Sector-3, NOIDA